

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 162/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017**

NAME OF THE COMPANY: Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Arvind Kumar and Mr. C.S.Chauhan, Advocates
for Petitioner.

Mr. Mohak Bhadana, Mr. Deepak Jain and Ms. Tanvi
Sharma, Advocates for Respondent.

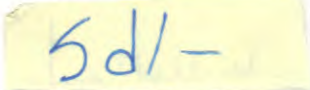
ORDER

The case is at the stage of final arguments.

Ld. Counsel for the Respondent submits that his written
submissions are also on record. However Ld. Counsel who has put
in fresh appearance on behalf of Petitioner no.1 prays for an
adjournment since he has yet to go through the files.

The main counsel for Respondent no.2 is also not present.

Be listed for final arguments on 29.03.2017.


(Ina Malhotra)
Member Judicial